

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:6107
ANSWERED ON:14.05.2012
DEEMED EXPORT CHAPTER
Sudhakaran Shri K.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government proposes to review comprehensively the present benefits accrued under deemed export chapter of Foreign Trade Policy;
- (b) if so, the details thereof;
- (c) whether representations have been received from various companies seeking review of the scheme of deemed export as is presently available in the Foreign Trade Policy;
- (d) if so, the details thereof and the response of the Government thereto; and
- (e) the expected time frame by which the Government proposes to come out with a reviewed deemed export scheme in the Foreign Trade Policy?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a)&(b) : Yes, Madam. An inter-Departmental Committee has been constituted on 03.05.11 under the Chairmanship of DGFT to review Deemed Export Scheme.

(c)&(d) : The Committee invited suggestions from all Trade Bodies & Export Promotion Councils. Representations/suggestions have been received from forty three Trade Bodies & Export Promotion Councils. Further, an interactive session held by the Committee on 03.08.2011 was attended by 30 representatives of 19 Trade Bodies/Export Promotion Councils. Suggestions received are under consideration of the Committee.

(e) : Foreign Trade Policy was announced for five years (2009-2014). The annual supplement of policy is announced every year. For the current year, it is yet to be announced.